

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No. 18 of 2014 (SZ)**

**Appellant(s)**

M/s. Sand Rock Aggregates  
Puliyanam Post, Ernakulam-683 572  
Rep. by its Managing Partner Joemon Joseph

**Respondent(s)**

- Vs. 1) The Hon'ble Air Appellate Authority  
Thiruvananthapuram
- 2) The Kerala State Pollution Control  
Board, Regional Office,  
Ernakulam, represented by the  
Chief Environmental Engineer
- 3) Shri K.T. Varghese  
Ernakulam – 683 576.
- 4) Shri T.P. Jose, S/o. Kunji Poulo,  
Ernakulam – 683 576
- 5) Shri. P.P. Philip, Patron,  
Paristhithy Samrakshana  
Janakeeya Samithy, Mambra Post,  
Ernakulam - 580 308
- 6) Shri. Maniyan,  
Thumparathu Veedu,  
Mambra, Karukutty Post,  
Ernakulam – 683 576

**Legal Practitioners for Appellant(s)**

M/s. Taaurs Associates  
M/s. S.Kamalesh Kannan,  
S.Sai Sathya Jith, S.Maniraj and  
R.T. John Suresh.

**Legal practitioners for respondent(s)**

Mrs. Rema Smirithi for R2  
M/s. K. Abdul Jawad and  
V. Harish for R-3 to R-6

Note of the Registry	Orders of the Tribunal
Item No.26	<p>Date: 21<sup>st</sup> December, 2017</p> <p>The appeal is listed for final arguments. Learned counsel appearing for the appellant and respondents prays time.</p> <p>List the matter on 08.02.2018.</p> <p>....., JM (Justice M.S.Nambiar)</p>